

ITEM NO.16

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).1144/2021

IN RE PAY AND ALLOWANCE OF THE MEMBERS OF THE U.P. STATE CONSUMER
DISPUTES REDRESSAL COMMISSION

(WITH IA No. 20894/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 16470/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 195730/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 151479/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 113527/2022 - CLARIFICATION/DIRECTION, IA No. 97827/2022 - CLARIFICATION/DIRECTION, IA No. 152148/2021 - EXEMPTION FROM FILING O.T., IA No. 21231/2022 - EXEMPTION FROM FILING O.T., IA No. 16468/2023 - INTERVENTION APPLICATION, IA No. 151478/2021 - INTERVENTION APPLICATION, IA No. 113518/2022 - INTERVENTION APPLICATION, IA No. 97777/2022 - INTERVENTION APPLICATION, IA No. 20892/2022 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(C) No. 613/2022 (X)

Date : 01-02-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

Mr. Gopal Sankaranarayanan, Sr. Adv. (AC)
Mr. Aditya Narain, Adv.
Ms. Prerna Priyadarshini, AOR (AC)
Ms. Priyashree Sharma PH, Adv.
Ms. Shivani Vij, Adv.
Mr. Syed Faraz Alam, Adv.
Mr. Atharva Gaur, Adv.

For Petitioner(s) By Courts Motion, AOR

Mr. Sumit Kumar, AOR

For Respondent(s) Mr. Balbir Singh, ASG
Mrs. Deepabali Dutta, Adv.
Mr. Naman Tandon, Adv.
Mr. Rajan Kumar Chourasia, Adv.
Mr. Amrish Kumar, AOR

Mr. Avi Srivastava, Adv.
Mr. Manish Kumar, AOR

Mr. Aman Varma, AOR

Mr. Nachiketa Joshi, AOR

Mr. Nimit Shukla, Adv.

Ms. Himadri Haksar, Adv.

Ms. Komal Pawara, Adv.

Ms. Kiran Suri, Sr. Adv.

Mr. R.K. Pandey, Adv.

Mr. Atul Sharma, AOR

Ms. Sonia Mathur, Sr. Adv.

Mr. Ankur Prakash, AOR

Mr. Somanatha Padhan, AOR

Mr. Akash Kakade, Adv.

Mr. Ashok Anand, Adv.

Mr. Rakesh Kr. Singh, Adv.

Mr. Sweta Kumar, Adv.

Mr. Vivek Singh, AOR

Mr. Ajay Pal, AOR

Mr. Mayank Dahiya, Adv.

Ms. Sugandh Rathor, Adv.

Ms. Bhupinder, Adv.

Ms. Priyanka C., Adv.

Ms. Archana Pathak Dave, Adv.

Ms. Swati Ghildiyal, AOR

Ms. Deepanwita Priyanka, Adv.

Ms. Devyani Bhatt, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Notice shall issue to all the States/UTs returnable on 10 February 2023.
- 2 Liberty to serve the Standing Counsel for the States/UTs, in addition.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**